

F. No. 01(03)/Roster/CESTAT/2024/Part - II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.12.2024

ORDER NO. 155 of 2024


Hon'ble President is pleased to partially modify the roster order no. 118 of 2024 for CESTAT, Allahabad from 04.12.2024 to 06.12.2024 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 04.12.2024 to 06.12.2024	Mr. P. K. Choudhary, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
	Mr. Anil G. Shakkarwar, Hon'ble Member (Technical)	Single Member Bench matters

Note:

1. If the Hon'ble Member (Technical) in the Division Bench is on leave, Mr. Anil G. Shakkarwar, Hon'ble Member (Technical) will sit in the Division Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Allahabad/Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar